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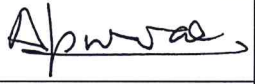

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.02.2020 AT 10.30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB)No. 263/9/HBD/2019 |
| NAME OF THE COMPANY | Safeway Realtors and Developers Pvt Ltd |
| NAME OF THE PETITIONER(S) | Cdr. S. K. Naresh |
| NAME OF THE RESPONDENT(S) | Safeway Realtors and Developers Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Apurva Grokhale | Adv. | 9372141282 |  |
| Karan Pandey | Adv. | |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |


ORDER

Counsel for operational creditor is present.

He reported that application is filed Under Section 252 of Companies Act, 2013 in the registry seeking restoration of the name of the corporate debtor Company.

List it at request on 06.03.2020.


Member(T)


Member(J)

pavani